## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### APPEAL NO. 194 OF 2016 & IA NO. 415 OF 2016

# Dated: 12<sup>th</sup> September, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Punjab State Power Corporation Ltd.		Vs.		Appellant(s)
M/s. Everest Power Pvt. Ltd. & Ors.		vs.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganes	san	
Counsel for the Respondent(s)	:	Mr. Vishrov Mukherj Ms. Raveena Dham		- R-2
		Mr. Sakesh Kuamr f Mr. Tarun Johri	or R-	3

#### Mr. Ankit Saini

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.09.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk